

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCHES

C.P. (IB)-424/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.08.2018**

NAME OF THE PARTIES: Fedex Expre Transport

v/s.

Splendid Udyog Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

17. C.P. (IB)-424/(MB/2018)

At the request of both the sides, list this matter on 28.08.2018.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)